steps to increase infrastructure financing; permitting FDI in areas such as multi-brand retail, power exchanges and aviation. The Union Budget 2013-14 has outlined several initiatives to boost investment in infrastructure and industry, that inter-alia include encouraging Infrastructure Debt Funds, credit enhancement to infrastructure companies, raising the corpus of Rural Infrastructure Development Fund, introduction of investment allowance for new high value investments, etc. Regarding agriculture, the initiatives included starting a programme of crop diversification that would promote technological innovation and encourage farmers to choose crop alternatives, allocation for Rashtriya Krishi Vikas Yojana and National Food Security Mission, Credit Guarantee Fund to be created in the Small Farmers' Agri Business Corporation with an initial corpus of Rs. 100 crore etc. It is expected that these measures would help revive market confidence and boost growth.

The Twelfth Five Year Plan highlights various strategies and steps needed to achieve the targeted growth rates in different sectors. An important facet of the Twelfth Plan's Strategy for growth is that there is an endeavor to increase the productivity as one of the key drivers of the growth. The Twelfth Plan identifies key thrust areas for growth in agriculture sector which include viability of farm enterprise and returns to investment, availability and dissemination of appropriate technologies to ensure sustainability of natural resources, improvements in total factor productivity; Plan expenditure on agriculture and in infrastructure along with leveraging the required private investment, governance in terms of institutions that make possible better delivery of services like credit, animal health and of quality inputs like seeds, fertilisers, pesticides and farm machinery, etc. The Twelfth Five Year Plan emphasizes that given the limited capacity of the services sector to absorb most of the job seekers, the manufacturing sector will have to provide at least 100 million additional jobs by the year 2025. For this purpose a National Manufacturing Plan has been developed for translating various components of the policy into desired outcomes. In addition, other initiatives such as development of physical infrastructure, improvement in business regulatory environment, promoting the Micro, Small and Medium Enterprises (MSMEs), availability of skilled workforce are the priority areas to boost the manufacturing sector.

# Naming of CSSs

1690. SHRI SUKHENDU SEKHAR ROY: Will the PRIME MINISTER be pleased to state:

the number of Centrally Sponsored Schemes (CSS) that are named after Mahatma Gandhi, Jawaharlal Nehru, Indira Gandhi and Rajiv Gandhi — the details thereof:

- (b) the number of Central institutions and establishments named after the aforesaid leaders—the details thereof;
- (c) the mechanism and criterion for such naming of Schemes, etc. the details thereof;
- (d) whether concurrence of State Governments are sought for before naming the Schemes to which States provide matching grants, if not, the reasons therefor; and
- (c) the other national leaders in whose names Centrally Sponsored Schemes (CSSs) dedicate, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) The existing Centrally Sponsored Schemes and ACA based schemes have been recently restructured into 66 Umbrella Schemes to be implemented in the Twelfth Plan period. List of these 66 Umbrella Schemes are given in Statement (See below). Out of these 66 schemes, the nomenclature of following Umbrella CSSs are after the name of the eminent persons referred in the question:—

Name of the scheme Implemented by the Mini	
Jawaharlal Nehru National Urban Renewal Mission (JNNURM) including Rajiv Awas Yojana (In the current year, budgetary provision for Rajiv Awas Yojana has been made under JNNURM)	M/o Urban Development and Ministry of Housing and Urban Poverty Alleviation
Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)	M/o Panchayati Raj Institutions
Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)	M/o Rural Development
Indira Awas Yojana (IAY)	M/o Rural Development
Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) — SABLA	M/o Women and Child Development

After aforesaid restructuring, some of the schemes which were earlier being implemented as a stand-alone scheme have now been merged with the Umbrella Scheme as component/sub-component. In following two CSS, while the name of the eminent persons referred in the question has not been used in the nomenclature of the Umbrella Scheme but some of the components are named after them:-

Name of the Umbrella Scheme	Name of the component	Ministry
National Mission for Empowerment of Women	Indira Gandhi Matritva Sahayog Yojana	M/o Women and Child Development
National Social Assistance programme	(i) Indira Gandhi National Old Age Pension Scheme (IGNOAPS)	M/o Rural Development
	(ii) Indira Gandhi National Widow Pension Scheme (IGNWPS) and	
	(iii) Indira Gandhi National Disability Pension Scheme (IGNDPS)	

- The list of Central institutions and establishments named after the aforesaid leaders (other than CSSs) are not maintained centrally by the Planning Commission.
- (c) and (d) The schemes are approved by the Competent Authorities after receiving proposals from the Implementing Ministry. Such proposal includes nomenclature of the scheme. However, there are no formal and uniform guidelines for a Ministry to suggest the nomenclature of a scheme at the time of initiating a proposal. However, to prevent the indiscriminate use of name of the eminent personalities, an advisory was issued on October 6, 2010 by the Cabinet Secretary to Ministers. In the aforesaid advisory, the need for sparing and selective use of the name of national leaders with programmes to prevent proliferation of such nomenclature has been stressed upon. As regard concurrence of the State Government for nomenclature of a scheme, it is stated that while formulating a Centrally Sponsored Scheme, extensive consultation by the implementing Ministry is undertaken with all stakeholders including the State Governments.
  - The information in this regard may be treated as nil. (e)

#### Statement

List of 66 CSSs approved by the Cabinet for the Twelfth Plan

Sl.No.	Department/Schemes/Programmes	
1	2	

# Department of Agriculture and Cooperation

- National Food Security Mission 1.
- 2. National Horticulture Mission

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- 3. National Mission on Sustainable Agriculture
- 4. National Oilseed and Oil Palm Mission
- 5. National Mission on Agriculture Extension and Technology
- 6. Rashtriya Krishi Vikas Yojana (RKVY) (ACA)

# Department of Animal Husbandry, Dairying and Fisheries

- 7. National Livestock Management Programme
- 8. National Livestock Health and Disease Control Programme
- 9. National Plan for Dairy Development

# **Department of Commerce**

Assistance to States for Infrastructure Development for Exports (ASIDE)

## Ministry of Drinking Water Supply

- 11. National Rural Drinking Water Programme
- 12. Nirmal Bharat Abhiyan

# Ministry of Environment and Forests

- 13. National River Conservation Programme (NRCP)
- 14. National Afforestation Programme (National Mission for a Green India)
- 15. Conservation of Natural Resources and Ecosystems
- Integrated Development of Wild Life Habitats 16.
- 17. Project Tiger

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# Department of Health and Family Welfare

- 18. National Health Mission including NRHM
- 19. Human Resource in Health and Medical Education

## Department of Ayush

20. National Mission on Ayush including Mission on Medicinal Plants

## Department of AIDS Control (New Department)

National AIDS & STD Control Programme

#### Ministry of Home Affairs

- National Scheme for Modernization of Police and other forces 22.
- 23. Border Area Development Programme (BADP) (ACA) (MHA/M/o Finance)

#### Ministry of Housing and Urban Poverty Alleviation

- 24. National Urban Livelihood Mission
- 25. Rajiv Awas Yojana (including JNNURM part of MoHUPA)

# Department of School Education and Literacy

- 26. Sarva Shiksha Abhiyan (SSA)
- 27. National Programme Nutritional Support to Primary Education (MDM)
- 28. Rashtriya Madhyamik Shiksha Abhiyan (RMSA)
- 29. Support for Educational Development including Teachers Training and Adult Education
- 30. Scheme for setting up of 6000 Model Schools at Block level as Benchmark of Excellence
- 31. Scheme for providing education to Madrasas, Minorities and Disabled

# Department of Higher Education

Rashtriya Uchhtar Shiksha Abhiyan 32.

# Ministry of Information Technology/Ministry of Finance

33. National E-Governance Action Plan (NeGAP) (ACA) 106 Written Answers to

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### Ministry of Labour and Employment

- 34. Social Security for Unorganized Workers including Rashtriya Swasthaya Bima Yojana
- 35. Skill Development Mission

## Ministry of Law and Justice

 Development of Infrastructure Facilities for Judiciary including Gram Nyayalayas

## Ministry of Minority Affairs

37. Multi-Sectoral Development Programme for Minorities

## Ministry of Panchayati Raj

- 38. Backward Regions Grant Fund (District Component) (ACA) (M/o PR/M/o Finance
- 39. Rajiv Gandhi Panchayat Sashastrikaran Yojana

# Department of Rural Development

- 40. National Rural Employment Guarantee Scheme (MGNREGA)
- 41. Pradhan Mantri Gram Sadak Yojana (PMGSY)
- 42. Indira Awas Yojana (IAY)
- 43. National Rural Livelihood Mission (NRLM)
- 44. National Social Assistance Programme (NSAP) (M/o RD/M/o Finance)

# Department of Land Resources

- 45. Integrated Watershed Management Programme (IWMP)
- 46. National Land Record Management Programme (NLRMP)

# Ministry of Social Justice and Empowerment and Disability Affairs

- 47. Scheme for Development of Scheduled Castes
- 48. Scheme for Development of Other Backward Classes and denotified, nomadic and semi-nomadic Tribes
- 49. Scheme for development of Economically backward Classes (EBCs)

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Pradhan Mantri Adarsh Gram Yojana (PMAGY) 50.

#### Department of Disability Affairs

National Programme for Persons with Disabilities

#### Ministry of Statistics and Programme Implementation

52. Support for Statistical Strengthening

### Ministry of Textiles

- National Handloom Development Programme 53.
- Catalytic Development Programme under Sericulture 54.

## Ministry of Tourism

Infrastructure Development for Destinations and Circuits 55.

#### Ministry of Tribal Affairs

56. Umbrella scheme for Education of ST students

# Ministry of Women and Child Development

- 57. Integrated Child Development Services (ICDS)
- 58. National Mission for Empowerment of Women including Indira Gandhi Mattritav Sahyog Yojana
- 59. Integrated Child Protection Scheme (ICPS)
- 60. Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (SABLA)

## Ministry of Water Resources/Ministry of Finance

61. Accelerated Irrigation Benefit and Flood Management Programme (merging AIBP and other programmes of water resources such as CAD, FMP etc.) (ACA)

### **Department of Sports**

62. Panchayat Yuva Krida aur Khel Abhiyan (PYKKA)

#### **Department of Food Processing Industries**

National Mission on Food Processing 63.

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#### Ministry of Urban Development/Ministry of Finance

64. Jawaharlal Nehru National Urban Renewal Mission (JNNURM) (ACA)

#### Planning Commission/Ministry of Finance

65. Backward Regions Grant Fund (BRGF) (State Component) (ACA)

### Ministry of Youth Affairs and Sports

National Service Scheme (NSS)

#### **Green Card Bonus to States**

†1691. SHRI MAHENDRA SINGH MAHRA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Planning Commission has decided to grant 'green cards bonus' to hilly States of the country;
  - if so, the details of the norms to fix green bonus; (b)
  - the names of States to which it is proposed to be granted; (c)
- the details of the head and respective proportion in which amount of green (d) bonus received by States would be utilized;
- whether Central Government would appoint any agency to monitor the utilization of amount of green bonus; and
  - (f) if not, the manner by which the utilization of amount would be monitored?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) to (f) Sir, Planning Commission has not yet decided any proposal to grant 'green card bonus' or norms thereof to hilly States of the country. A Committee to Study Development in Hill States arising from Management of Forest Lands with special focus on Creation of Infrastructure, Livelihood and Human Development, constituted by the Planning Commission has submitted its Report, which is under consideration.

# Examination of Raghuram Rajan Panel

1692. SHRIMATI WANSUK SYIEM: Will the PRIME MINISTER be pleased to state:

(a) whether Government has examined the recent report of Raghuram Rajan

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<sup>†</sup>Original notice of the question was received in Hindi.